## POST-MATRIC CHOLARSHIPS FOR STUDENTS BELONGING TO SCHEDULED CASTES AND S HEDULED TRIBES

- \* 179. SHRI K. S CHAVDA: Will the Minister of LAW AND SOCIAL WELFARE be pleased to state:
- (a) the tim: since when the grants In regard to pi st-matric scholarships for students belor png to the Scheduled Castes and the Scheduled Tribes are

being given to the different States and Union Territories; and

(b) the amounts of grants given to them during the last three years, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND IN THE DEPARTMENT OF SOCIAL WELFARE (DR. SHRIMATI PHUL-RENU GUHA) : (a) 1959-60.

(Rs. in Lakhs)

(b)

	Stat	c					1967-68	1968-69	1969-70	Total
Andhra P	rades	h ,	(4)	19			18.14	35.20	4.75	58.39
Assam			*		-	45	32.00	35.90	6.50	74.40
Bihar				*	*	19	56.20	59.50	10.50	126.20
Gujarat			*				50.07	44.69	6.75	101.51
Haryana			*	**	53		7.90	7.65	0.50	16.05
Jammu &	Kasl	hmir	Ç.	2	¥:	2.40	0.43	1.46	0.25	2.14
Kerala		*	*	23		14	20.90	13.20	2.00	36.10
Madhya Pradesh						18.71	25.20	10.87	54.78	
Maharashtra					77-98	110.10	12.75	200.83		
Mysore	*	*	100	000			18.22	30.84	4.45	53.21
Orissa				2			6.69	7.20	1.50	15.39
Punjab						V.	21.06	23.00	1.00	45.06
Rajasthan							10.32	11.70	1.75	23.77
Famil Nadu .							34.36	42.68	5.25	82.29
Jttar Pradesh .							96.02	127.70	14.25	237.97
West Bengal		4	-	0	*	3	48.91	69*30	7.75	125.96

## NEW HEAVY ENG NLERING INDUSTRIES IN TAMIL NADI AND PONDICHERRY

265. SHRI THILLAL VILLA-LAN

SHRI:-. S. RAJENDRAN:

Will the Minister of INDUSTRIAL DEVELOPMEN T, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to st te :

- (a) whether < iovernment have started any heavy engineering industry in the public secto in Tamil Nadu and Pondicherry during 1969-70; and
  - (b) if so, wh; t are the details thereof?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI FAKHRUDDIN ALI AHMED): (a) No, Sir.

(b) Does not arise.

## ADVERTISEMENTS IN RAILWAY PLATFORMS

266 SHRI S. SIVAPRAKASAM: Will the Minister of RAILWAYS be pleased to state:

- (a) whether Government have under consideration any proposal to apportion separate places in railway platform exclusively for commercial advertisements; and
  - (b) if so, what are the details thereof?